

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/10046/A

From :- Shri Romen Baruah,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Utpal Prasad,  
District & Sessions Judge  
Chirang, Kajalgaon

Dated Guwahati, the 14<sup>th</sup> November, 2022.

Sub:- **Casual leave.**

Ref:- No. DJCH.I-52022/3207/ Dated 11.11.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 11.11.2022**, as prayed for.

The Additional District & Sessions Judge, Chirang, Kajalgaon would remain in charge of your Court & office during your absence.

Yours faithfully,

*Sd/-*

**REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-08/2017/10047/A, dated 14.11.22  
Copy to:

1. ✓ The Project Manager, Gauhati High Court.

*[Signature]*  
**REGISTRAR (VIGILANCE)**

*[Signature]*